NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

CA/174/241/HDB/2017
Vijaya Sai Poultries Private Limited
Vemulapalli Sai Prameela & (04) Others
Vijaya Sai Poultries Private Limited & (03) Others
241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Swa Roma Braked	Advocate	9847031630 Drakatumali@Xcha	TRUP
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Counsel for Respondent(s):

Γ	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	T. SUKYA SATISH	ADV	thingsal 2 2 gmss. 6.	- Jeffle
	M. So Heard Shirt T. Siva Rama F	rasad, Lḋ. C	ounsel for the Petitioner; Sh	2
	Surya Satish and Shri M. Srikanti	n, Ld. Couns	els for the Respondent.	
	The Ld. Counsel for the F	Pospondent	ubmito that he is filing Co	untor

today and the Ld. Counsel for the Petitioner is directed to file rejoinder. Post the case for final hearing on 21.11.2017.

ORDER

Heard Shri T. Siva Rama Prasad, Ld. Counsel for the Petitioner; Shri T. Surya Satish and Shri M. Srikanth, Ld. Counsels for the Respondent.

The Ld. Counsel for the Respondent submits that he is filing Counter today and the Ld. Counsel for the Petitioner is directed to file rejoinder. Post the case for final hearing on 21.11.2017.

MEMBER (Tech)

المرزل MEMBER (Judl)